

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.253/241/HDB/2017
NAME OF THE COMPANY	Cobalt Power Pvt Ltd
NAME OF THE PETITIONER(S)	Navayuga Engineering Ltd
NAME OF THE RESPONDENT(S)	Cobalt Power Pvt Ltd & (08) Others
UNDER SECTION	241 of Companies Act, 2013

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.V.SIVAPRASAD			

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R.V.SIVA PRASAD	ADVOCATE	99 48352066	

**ORDER**

Heard Mr.K.V.Sivaprasad learned counsel for Respondent.

Post the case on 13<sup>th</sup> February 2018.

Member (T)

Member (J)